

**Central Administrative Tribunal
Principal Bench**

OA No.2008/2016

New Delhi, this the 11th day of July, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K. N. Shrivastava, Member (A)**

P. C. Meena
Superintending Engineer (Civil)
Aged about 49 years,
S/o Late Ram Sahay
R/o A-2/165, Janak Puri,
New Delhi 110 058. Applicant.

(By Advocate : Mr. M. K. Bhardwaj)

Versus

North DMC & Ors. through:

1. The Commissioner
North Delhi Municipal Corporation
4th Floor, Civic Centre,
Shyama Prasad Mukherjee Building,
New Delhi.
2. The Commissioner
South Delhi Municipal Corporation
9th Floor, Civic Centre,
Shyama Prasad Mukherjee Building,
New Delhi.
3. The Commissioner
East Delhi Municipal Corporation (Hq)
Udyog Sadan, 1st Floor
Patparganj Industrial Area,
New Delhi. Respondents.

(By Advocates : Mr. R. K. Jain and Mr. R. N. Singh)

: O R D E R (ORAL) :**Justice Permod Kohli, Chairman :**

It is agreed to by learned counsel for the parties that in view of the orders dated 01.03.2017 and 01.05.2017, the present OA is rendered infructuous. Dismissed as such.

(K. N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

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